HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that from **Monday, 12th February 2024 to Friday, 16th February 2024 :**

I

The Division Bench headed by the **Hon'ble Smt. Justice Vibha V. Kankanwadi** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Shri. Justice R. V. Ghuge.**

II

The **Hon'ble Shri. Justice S. G. Chapalgaonkar** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

High Court, Appellate Side,	)	By Order
Bombay.	)	Sd/-
	)	(H. M. Bhosale)
Date : 7th February 2024	)	Registrar (Judl-I)